

# **NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

**6<sup>TH</sup> FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU**

**DAILY CAUSE LIST DATED 05.01.2022 (WEDNESDAY)**

**CHENNAI BENCH (VIRTUAL MODE)**

**02:00 PM**

**In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial), and Hon'ble Mr. Kanthi Narahari, Member (Technical)**

## **For Admission (Fresh Cases)**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
1.	Comp. App (AT)(CH)(Ins) No.299/2021	Primee Silicones (CHENNAI) P Ltd V UCAL Fuel Systems Ltd	T. Sri Krishna Bhagavat	
2.	Comp. App (AT)(CH)No. 50/2021	Kondapaneni Narasimha Rao V The Registrar of Companies	Naresh Kumar Putrevu PCS	
3.	Comp. App (AT)(CH)(Ins) No.300/2021 & IA No. 634 & 635/2021	Revi Maniyen V Sicagen India Ltd & Anr	E.C. Ramesh	S. Ravi Caveator For R1
4.	Comp. App (AT)(CH)No. 55/2021 & IA No. 630 & 631/2021	Nalini Hari V Mysore Stoneware Pipes & potteries Ltd	Sriram Venkatavaradan	
5.	Comp. App (AT)(CH)(Ins) No.303/2021	Pradeep Kumar & 52Ors V Resolution Professional & 3Ors	Jinan K R	

## **For Admission (After notice)**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
6.	Comp. App (AT)(CH)(Ins) No.146/2021	ICICI Bank Limited V OPTO Circuits India Limited & 2 ors	Sivakumar & Suresh	Samarth Shreedar R1 N. P. Vijayakumar-R3
7.	Comp App (AT)(CH)(Ins) No. 194/2021	Chandra Sekaran V Appu Hotels Limited & 10 ors	S.M. Sundaram	T. Ravichandran R1 & R2 Devashish Bharuka R3 Vipin Warriier R4
8.	Comp App (AT) (CH) (Ins) No. 256/2021	CUBOID V Asset Homes Pvt Ltd	Eshwar Sabapathy N V Saisunder	Sivanand (Vakalat not filed)
9.	Comp. App (AT)(CH)(Ins) No. 317/2021 (IA No. 662/2021)	S. Radhakrishnan V Auromatrix Hotels P Ltd & 2Ors	A.K. Mysamy P.S. Suman	Process fee not filed

## **Part Heard**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
10.	Comp App (AT) (CH) (Ins) No. 49/2021	Startree Retailors Pvt Ltd V Mr. Anil Kumar Birla & 2Ors	Shardul Amarchand Mangaldas	Vishnu Mohan R1 Atul Sharma R2 S. Karunamoorthy S.K.Mageshwaran Caveator for R3
11.	Comp App (AT) (CH) No.25/2021	Indus Motor Company P Ltd & 7 ors V T. P. Anil Kumar & 3 ors	Alishan Naquee	Shardul Amarchand Mangaldas & Co Caveator for R1-R4

## **For Hearing**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
12.	Comp App (AT)(CH)(Ins) No. 157/2021	R. Arumugasamy V Ashok Velamur Seshadri RP of RA Swamy Trading P Ltd & anr	B. Natarajan	Vidyalakashmi Vipin Vipin Warriier – R1 M.L. Ganesh R2

**WITH**

13.	Comp App (AT)(CH)(Ins) No.158/2021	R. Arumugasamy V Ashok Velamur Seshadri RP of RA Swamy Trading P Ltd & anr	B. Natarajan	Vidyalakashmi Vipin Vipin Warriar – R1 M.L. Ganesh R2
14.	TA No. 8/2021 (Comp App (AT) (Ins) No. 925/2020)	Shyson Thomas V Madhugiri Venkatarayappa Sudharshan & anr	S. Vivekananda	Rajesh Kumar Gautam R1- R2
15.	TA No. 27/2021 (Comp App (AT) (Ins)No. 1235/2019	E N Palanisamy V Bank of Baroda & 3 ors	Anup Kumar	Surana & Surana R1 & R2 Prapti Mehta RP Kalyan Jabakh

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For Assistance,

1. Dy.Registrar - PH No. : 044-2888 0500  
CELL : 99402 25692
2. Court Officer - PH No. : 044-2888 0450  
CELL : 94458 92169

By the order of Hon'ble Member (J)

(Chennai Bench)